

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
IB-641/ND/2020  
IA/5715/2020

**IN THE MATTER OF:**

M/s V.S. Metallic Pvt. Ltd.  
V/s  
M/s Mani Mahesh Metals Ltd.

....Applicant

....Respondent

**SECTION**

U/s Sec. 9 IBC

Order delivered on 22.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

By filing the present application, the petitioner has prayed for listing of IB-641/2020. Prayer is allowed. List IB-641/2020 on **12.02.2021**. With this order the present IA stands disposed off.

-Sdr-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sdr-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**